

farming society, in the Project Area, which is eligible for receiving an Agricultural Loan.

(6) *Terms of IDA Credit.*—The IDA Credits are free of interest charges, but involve the payment of only a service charge of 3/4 of 1% per annum. The repayment is in 50 years including a grace period of 10 years.

MAPPING OF UN-MAPPED PARTS OF THE COUNTRY

138. SHRI A. D. MANI: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that 18.43 lakhs square miles area of the country is still to be mapped out; and

(b) if so, what steps Government propose to take through the Geological Survey of India to map the unmapped parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY): (a) Almost the entire area of the country has been geologically mapped on small scales. However, on 1:63,360 scale, about 13.22 lakh square kilometers have been mapped out of the total area of 32.68 lakh square kilometers of the country. The area that remains to be covered is about 18.46 lakh square kilometers including 5.67 lakh square kilometers under Deccan Traps and 3.89 lakh square kilometers under Ganga-Brahmaputra alluvium.

(b) During 1969—74, the Geological Survey of India envisages carrying out geological mapping of 2.91 lakh square kilometers area on 1:63,360 scale putting 1200 geologist-years of work. The remaining areas would be covered during subsequent plan period.

SALT LAKE PLOTS IN CALCUTTA

139. SHRI KALYAN ROY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the Hindustan Standard on the 28th April, 1970, under the caption "Salt Lake Plots-State Worried Over Buyers' Indifference";

(b) if so, what are the reasons for this indifference on the part of buyers; and

(c) what steps Government propose to take to remove the causes responsible for this indifference among buyers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH):

(a) to (c) The information is being collected and will be laid on the Table of the House.

ASSISTANCE TO RAJASTHAN

140. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FINANCE be pleased to state the amount of assistance given to the State of Rajasthan for different projects and schemes during the last three financial years and so far in the Fourth Five Year Plan period?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): A statement is laid on the Table of the House. (See Appendix LXXIII, Annexure No. 10)

BIRLA HOUSE IN NEW DELHI

141. DR. (MRS.) MANGLADEVI TALWAR:
SHRI RAJNARAIN:
DR. SALIG RAM:
SHRI KRISHAN KANT:
SHRI M. V. BHADRAM:

Will the Minister of HEALTH AND FAMILY PLANNING AND